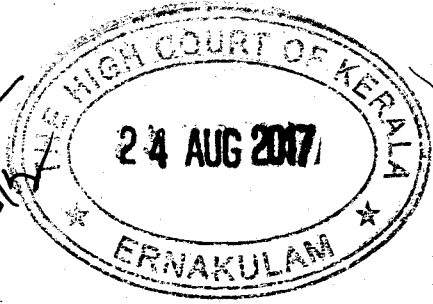


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21/8/17



THE HIGH COURT OF KERALA

0076470

Kochi - 682 031
Dated - 21-08-2017

PROCEEDINGS

Judiciary – Additional charge of JFCM-II, Perinthalmanna to Nyayadhikari, Gramnyayalaya, Perinthalmanna at Pulamanthole - orders issued

ORDER NO. B1(A) 62/2017

Smt. Nimmi K.K., Nyayadhikari, Gram Nyayalaya, Perinthalmanna at Pulamanthole is placed in full additional charge of Judicial Magistrate of First Class-II, Perinthalmanna. The officer is directed to conduct sitting for four days per week in the court of Judicial Magistrate of First Class-II, Perinthalmanna until further orders.

Smt. Ancy T., Munsiff-Magistrate, Perinthalmanna is directed to hand over the additional charge of Judicial Magistrate of First Class-II, Perinthalmanna to Smt. Nimmi K.K., Nyayadhikari, Gram Nyayalaya, Perinthalmanna at Pulamanthole.

(By Order),

K Babu

Registrar (Subordinate Judiciary)

To

- The Accountant General (A&E) Kerala, Thiruvananthapuram
- The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
- The Additional Chief Secretary to Govt.Home(C) Dept.Thiruvananthapuram(With C/L)
- The District Judge and Chief Judicial Magistrate of Manjeri
- The Private Secretary to the Chief Justice, High Court.
- The Private Secretary to Hon'ble Mr.Justice K. Vinod Chandran
- Smt. Ancy T., Munsiff-Magistrate, Perinthalmanna
- Smt. Nimmi K.K., Nyayadhikari, Gram Nyayalaya, Pulamanthole at Perinthalmanna
- Munsiff-Magistrate Court, Perinthalmanna
- Judicial Magistrate of First Class Court -II, Perinthalmanna
- Gram Nyayalaya, Perinthalmanna at Pulamanthole
- The Confidential Assistants to the Registrars, High Court.
- The B2(A), B3(A), B3(B) B4(A), B5(A), C1, E1, I1 seats, Inspection Cell, E-courts cell & Computer cell, High Court.
- The Kerala Judicial Academy, Athani; Aluva.